

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 15

CP(IB) No. 160/Chd/Pb/2022

Under Section 9, IBC 2016

In the matter of:

M/s Biotech Pvt. Ltd.

...Petitioner-Operational Creditor

Vs

Punjab Carbonic Pvt. Ltd.

...Respondent-Corporate Debtor

Present: Dr. S.V. Krishna, Advocate for the Petitioner-Operational Creditor.
Mr. Rishi Sood Advocate for the Respondent-Corporate Debtor.

The written submissions have been filed by the respondent-Corporate debtor vide diary No.00549/8 dated 16.10.2023. The same are taken on record. List the matter for arguments before the Regular Bench on 04.12.2023.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

October 27, 2023
Mukta